BUSINESS ADVISORY COMMITTEE

(Thirteenth Lok Sabha)

FOURTEENTH REPORT

(Presented on 22.11.2000)

2.

The Business Advisory Committee held a sitting on Tuesday, the 21st November, 2000.

The Committee recommend the allocation of time to the following items of business as

shown again	st each:-	
(1)	Discussion on Statutory Resolution seeking disapproval of the Indian Council of World Affairs Ordinance, 2000.	1 hour
(2)	The Indian Council of World Affairs Bill, 2000.	
	(Replacing the Ordinance) (Consideration and passing)	
(3)	Discussion on Statutory Resolution seeking disapproval of the National Bank for Agriculture and Rural Development (Amendment) Ordinance, 2000.	2 hours
(4)	The National Bank for Agriculture and Rural Development (Amendment) Bill, 2000.	
	(Replacing the Ordinance) (Consideration and passing)	
(5)	Discussion on Statutory Resolution seeking disapproval of the Central Road Fund Ordinance, 2000.	1 hour
(6)	The Central Road Fund Bill, 2000.	
	(Replacing the Ordinance) (Consideration and passing)	

(7) The Companies (Second Amendment) Bill, 1999. 4 hours (To be (Consideration and passing) completed same day)

(8) The Juvenile Justice (Care and Protection of Children) Bill, 2000.

1 hour

(Consideration and passing)

(9) The Auroville (Emergency Provisions) Repeal Bill, 2000.

1 hour

(Consideration and passing)

NEW DELHI; November 21, 2000 Kartika 30, 1922 (Saka) G.M.C. BALAYOGI Chairman BUSINESS ADVISORY COMMITTEE